

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 123

COMP.APPL/ 468(CH)2020
COMP.APPL/ 73(CH)2021
COMP.APPL/ 140(CH)2021
COMP.APPL/ 304(CH)2020
COMP.APPL/ 34 (CH)2021
COMP.APPL/ 206(CH)2020
In

CP/63(CH)2020

IN THE MATTER OF:

Charan Singh

...

Petitioner

Versus

Great Green Build India Pvt. Ltd

...

Respondents

Under Section: 59, 241(1) & 242(4)
Rule 11 of NCLT

Order delivered on 05.04.2024

Due to Paucity of time, the matter could not be taken up today, hence adjourned to 04.06.2024.

Sd/-

Court Officer